

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 24.01.2019 (THURSDAY)**

**Court of Chairperson**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Judgement**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 738 of 2018	Dingo Ku Vs. Suntech Infra Solutions Pvt. Ltd. &Ors.	Tarun Gulati	Gaurav mitra (R1), Pardeep Dahiya- R2& R3

**For Orders**

2.	I.A. No. 78 of 2019 InComp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay shorey
3.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Anr.	Manmeet Singh	Bishwajit Dubey (R1) PV Dinesh (R2)

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No.83 of 2019	Rajeev Anand Vs. Sapan Mohan Garg (HUF)	Rajat Bhardwaj	
5.	Comp. App. (AT) No.23 of 2019	Pramod Kumar Goil Vs. Shree Bihari Forgings Pvt Ltd & Ors.	Harish Gaur	
6.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	
7.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India.	Anand shanker Jha	
8.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	Arushi Singh-R1
10.	Comp. App. (AT) (Ins) No. 224 of 2018	Y. Shivram Prasad Vs. S. Dhanapal & Ors. <b>with</b>	Ashwin Kumar D.S.	TRB Siva Kumar- R1 Rahul Srivastva- R2& R5

11.	Comp. App (AT) (Ins) No. 286 of 2018	Asset Reconstruction Company (India) Ltd. Vs. Servalakshmi Paper Ltd. &Ors.	Vishnu Shriram	TRB Siva Kumar-R1 Rahul Srivastva-R2& R5
12.	Comp. App. (AT) (Ins) No. 528 of 2018	Konkola Copper Mines PLC Vs. Stewarts and Lloyds of India Ltd.	Ranjana Roy Gawai	Abinash Agarwal
13.	Comp. App (AT) (Ins) No. 545-546 of 2018	Kavita Anil Taneja Vs. ISMT Limited	Nitin Lalwani	Atanu Mukherjee Kishore Soni, FCA
14.	Comp. App. (AT) (Ins) No. 563 of 2018	Commission of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	Sanyam Saxena-R1&2 Akshay Bajpai(R-3) Gulshan Jaish-R4 Vaibhav Niti-R4&5
15.	Comp. App. (AT) (Ins) No. 686 of 2018	Amanpreet Singh Bawa Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	Varun Singh
16.	Comp. App. (AT) (Ins) No. 700 of 2018	Container Corporation of India Ltd. Vs. Kohinoor India (P) Ltd.	S.M. Zulfiqar Alam	K.K. Saine
17.	Comp. App. (AT) (Ins) No. 761 of 2018	Ravi Jain, Director Vivid IT Solutions Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd. & Anr.	Vidhan Vyas	Mudrika Bansal-R1
18.	Comp. App. (AT) (Ins) No. 778 of 2018	SREI Infrastructure Finance Ltd. Vs. Amrit Jal Ventures Pvt. Ltd.	Arijit Mazumdar	Jay Kishor Singh
19.	Comp. App. (AT) (Ins) No. 797 of 2018	Surender Vasudeva & Anr. Vs. Crown Realtech Pvt. Ltd. & Anr.	Rakesh Kumar	Sameer Rastogi-R2

#### For Hearing

20.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray
21.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

12.00 noon

#### For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 493 of 2018	Varrsana Ispat Ltd., through the R.P. of Anil Goel Vs. Deputy Director, Directorate of Enforcement	Anil Goel	Atul Tripathi
-----	---------------------------------------	--	-----------	---------------

## For Admission (After Notice)

23.	Competition Appeal(AT) No. 62 of 2018	Confederation of All India Traders Vs. Competition Commission of India & Anr.	Atul Sharma	Ishani Banerji (R-CCI), Malak Bhatt ( R-2)
-----	---------------------------------------	--	-------------	---

## For Hearing

24.	Competition App. (AT) No. 22 of 2018 <b>Part Heard</b>	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. <b>with</b>	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
25.	Competition App. (AT) No. 28 of 2018 <b>Part Heard</b>	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
26.	Competition App. (AT) No. 29 of 2018 <b>Part Heard</b>	Shri Partha Biswas Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
27.	Competition App. (AT) No. 30 of 2018 <b>Part Heard</b>	Shri Kunal Gupta Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
28.	Competition App. (AT) No. 31 of 2018 <b>Part Heard</b>	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
29.	Competition App. (AT) No. 32 of 2018 <b>Part Heard</b>	Shri SuvamoySaha Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
30.	Competition App. (AT) No. 33 of 2018 <b>Part Heard</b>	Shri Anil Bajaj Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
31.	Competition App. (AT) No. 34 of 2018 <b>Part Heard</b>	Indo National Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Anuj Berry	Udayan Jain-R1
32.	Competition App. (AT) No. 37 of 2018 <b>Part Heard</b>	Hemant Gupta Vs. Competition Commission of India <b>with</b>	A. Chakrabarty	Udayan Jain-R1
33.	Competition App. (AT) No. 38 of 2018 <b>Part Heard</b>	P. Dwaraknath Reddy Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

		<b>with</b>		
<b>34.</b>	Competition App. (AT) No. 39 of 2018  <b>Part Heard</b>	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
<b>35.</b>	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	R.P. Kapur	Samar Bansal (R- CCI), Kunal Mehra
<b>36.</b>	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R- CCI), Kunal Mehra

**04:00 PM**

**For Orders (In Chamber)**

<b>37.</b>	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
------------	---------------------------------------	--	---------------	-----------------

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-

**Registrar**